SI. Name of	2000-01		2001	2001-02		2002-03		Total	
No. State	Amt	Benf.	Amt.	Benf	Amt. E	Benf.	Amt.	Benf	
21. Rajasthan	4.37	805	10.5	838	0.43	200	15.3	1843	
22. Tamil Nadu	3.01	800	38.43	5110	2975	330	71.19	6240	
23. Tripura	0	0	C	0	0	0	0	0	
24. Uttar Pradesh	12.78	2320	39.04	2562	25.16	668	76.98	5550	
25. Uttaranchal	1.43	720	0.5	240	4.5	100	6.43	1060	
26. West Bengal	11.87	1196	68.59	3787	5529	1799	135.75	6782	
TOTAL	100.1	11155	477.62	24529	290.44	7540	868.16	43224	

Statutory commissions for dalits and STs

2825. SHRIMATI VANGA GEETHA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government propose to set up separate statutory commissions for dalits and Scheduled Tribes in place of the National Commission for SCs/STs; and
 - (b) If so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL): (a) Yes, Sir.

(b) In order to give focused attention to the problems of Scheduled Castes and of Scheduled Tribes.

Problems of social justice

†2826. SHRI RAM JETHMALANI:

SHRI KAPIL SIBAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government have identified the States on the basis of the number of persons suffering from the problems of social justice; and
- (b) if so, the assessment of the number of the persons suffering from the problem of social justice in each State?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL): (a) No, Sir. (b) Does not arise.

[†] Original notice of the question was received in Hindi.